

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No. 99/TT/2013

Date: 12.8.2013

To
Tamilnadu Transmission Corporation Ltd.
144, Anna Salai,
Chennai-600 002

Subject: Approval of Transmission Tariff in respect of the Inter State Transmission lines owned by
TANTRANSCO upto the border of Tamil Nadu

Sir,

I am directed to refer to your above mentioned petition and to request you to furnish the following information on affidavit, with advance copy to the beneficiaries, latest by 12.9.2013:-

- a) Detailed justification for taking ₹48.50 lakh per km and ₹192 lakh per bay as per cost data 2011-12 for calculating the total cost of line for old transmission lines (more than 25 years old);
- b) The logic and explanation for adopting the methodology "50% of present cost taken as original value by including 10% original erection charges and 15% as centages".

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)